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LOK SABHA DEBATES *Dated 12.12.2014*

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Friday, 2nd December, 1955

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

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PAPERS LAID ON THE TABLE
NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): I beg to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of the Notification No. S.R.O. 2247, dated the 12th October, 1955 cancelling the Ministry of Food and Agriculture Notification No. S.R.O. 2740, dated the 25th August, 1954. [Placed in Library, See No. S—406/55].

MOTION FOR ADJOURNMENT
SITUATION IN RATCHERA IN AGARTALA

Mr. Speaker: The House will now take up the consideration of the adjournment motion tabled by Shri Dasaratha Deb and Shri Biren Dutt regarding alleged police excesses in Ratchera in Agartala (Tripura). The hon. Deputy Minister will now make a statement.

The Deputy Minister of Home Affairs (Shri Datta): The reports received from Tripura show that the allegations that on the 21st November, 1955, the Police burnt houses, molested women and beat the people in Ratchera as a result of which panic prevails in six villages are entirely

incorrect. The facts ascertained are as follows:

On the 22nd October, 1955, on Dhan Singh of village Emrapasa was arrested by the Police of Fatigroy Police Station for being in possession of an unlicensed gun. While the Police party were returning to the Police Station with the arrested man, a mob of about 300 persons attacked the police and forcibly took way Dhan Singh from their custody and chased the police party. Some local villagers gave shelter to the police. In order to preserve order in the area where the mischief-makers who had attacked the police had gone underground and to give protection to the law-abiding villagers who assisted the police, a temporary police camp has been opened in the village of Emrapasa which is inhabited mostly by anti-social elements. So far only two accused persons have been arrested. The anti-social elements who were responsible for the attack on the police are reported to have themselves set fire to some dilapidated huts with a view to accusing the police of oppression. The State Government have reported that all allegations that the police burnt down houses of villagers, tortured their women and looted money, rice, jute, etc., and created a state of terror are entirely incorrect.

Shri Dasaratha Deb (Tripura East): The police went to Emrapasa and Demdumchara villages, caught hold of three women and raped them. When the other womenfolk came to the spot to rescue the raped women, the police fired four rounds and burnt their houses and in order to hide from view such barbarous acts, they fabricated the unlicensed gun story. Four

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